




GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Transfer and posting.

Government Order No: **1637** - LD (Estt) of 2017.
Dated : 20 - 04 - 2017.

In the interest of administration, it is hereby ordered that Mr. Muzaffar Ahmad Wani, Special Secretary, Department of Law, Justice and Parliamentary Affairs is transferred and posted in the Home Department against available post.

By order of the Government of Jammu and Kashmir.


(Abdul Majid Bhat)
Secretary to Government

No: - LD (Estt) 2003/50-II.
Copy to the:-

Dated: 20 - 04 - 2017.

1. Principal Secretary to Government, Home Department.
2. Mr. Muzaffar Ahmad Wani, Special Secretary for information
3. Financial Advisor/Chief Accounts Officer, Department of Law, Justice and Parliamentary Affairs.
4. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
5. Private Secretary to the Hon'ble Minister of State for Law, Justice and Parliamentary Affairs for information of the Hon'ble MOS.
6. Government order file.
7. File concerned.